Name of the Corporate Debtor: KUTE SONS FRESH DAIRY PRIVATE LIMITED; Date of Commencement of CIRP: 26-06-2025; List of Creditors as on: 26-08-2025; Name of IP: Mr. Ritesh R Mahajan; Process Number: 10132

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	375470470.09	1	375470470.09	69.15				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	121791	1	16387	0.00			105404	Annexure 6
7	Operational creditors (Government Dues)	3	134897567	3	134897567	24.84				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	28	119182470	14	32583919	6.00		3979266	82619284	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		33	629672298.08999 99	19	542968343.08999 99	100.00		3979266	82724688	